- (e) India had consulted other non-aligned nations, including during the NAM Summit in Kuala Lumpur in February 2003.
- (f) The efforts of a large number of countries, including permanent members of UN Security Council, to avert a war did not succeed.

Job security to Gulf Returnees

3642. SHRI RAJEEV SHUKLA: SHRI PARMESHWAR KUMAR AGARWALLA:

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) the number of Indians in Iraq and Kuwait at the outbreak of war on March 20, the number who have left for home and those still left behind;
- (b) the steps Government are contemplating for the due return of the Indians to resume their jobs in the Gulf States from where they left for India since and prior to the outbreak of the war; and
- (c) Government's response to the media reports that not all, who left in the wake of war, may be welcome to return?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) to (c) There were approximately 3,50,000 Indians in Kuwait at the outbreak of war on 20 March. Kuwait airport has remained open to normal commercial flights throughout the duration of war. Air India and Indian Airlines carried 5705 passengers from Kuwait to India between 19—31 March, 2003. The Government of Kuwait has clarified that an expatriate can return to Kuwait within 6 months of his departure provided his residence visa remains valid. There were reportedly 19 Indian nationals in Iraq at the outbreak of the war, all of whom chose to stay on in Iraq. There are no reports of Indian nationals leaving other Gulf countries on account of outbreak of war.

Indo-China Relations

- 3643. SHRI GHULAM NABI AZAD: Will the Minister of EXTERNAL AFFAIRS be pleased to state :
- (a) whether China has sent a message to India that it wants to built strong economic and business ties with India; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI VINOD KHANNA): (a) Both India and China are agreed that bilateral trade holds substantial potential and should be encouraged.

(b) Bilateral trade has grown rapidly in the last four years. According to DGCIS data, it grew by 19.8% in 1999/2000 CUS\$ 1,826 million), by 27.15% in 2000/2001 (US\$2,321 million), by 27.3% in 2001/2002 (US\$ 2,955 million) and by 43.4% in the first six months of 2002/2003 (US\$ 2,328 million).

Statute of Rome

- 3644. SHRI VIJAY J. DARDA: Will the Minister of EXTERNAL AFFAIRS be pleased to state :
- (a) whether the Statute of Rome to which India was not a party was ratified by sixty countries;
- (b) whether on the 11th March, 2003, the International Criminal Court comprising of 18 judges came into existence at Hague to prosecute and punish perpetrators of barbaric crimes;
- (c) whether India would now take advantage of this Court's functioning in the present terrorist-ridden scenario; and
 - (d) if so, what modalities are required to be made?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI DIGVIJAY SINGH): (a) The Statute of Rome has been ratified, so far, by 89 countries.

- (b) Yes.
- (c) and (d) No. India chose not to become a party to the International Criminal Court for some important reasons, one of which was that the Statutes of Court do not recognize 'terrorism' as a crime within the purview of the Court, despite out strenuous efforts during the negotiations to have it included.

Commitment with regard to Indus Water Treaty

3645. SHRI KARNENDU BHATTACHARJEE: Will the Minister of EXTERNAL AFFAIRS be pleased to state: